

14899/17

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, THALASSERY.

Present:- Sri. R. Reghu, B.Sc. LL.B, District & Sessions Judge, Thalassery.

DATED: 30-11-2017.

The following Judicial Officers will be out of jurisdiction during the period noted below. Hence following charge arrangements are ordered.

Sl. No	Name and designation of the Judicial Officers will be out of jurisdiction.	Period of absence from Jurisdiction	Name and designation of the Judicial Officers placed in charge of judicial officers during the period noted in column No. III
I	II	III	IV
1	Sri.Rajeev Jayaraj Sub Judge, Payyannur.	From 9.30AM on 07-12-2017 till 9.30 AM on 09-12-2017	Smt. Bindu Sudhakaran, Sub Judge, Kannur.
2	Sri. Nijesh Kumar. P. Nyayadhikari, Gram Nyayalaya, Irikkur	From 5.00 PM on 01-12-2017 till 10.00 AM on 04-12-2017	Sri.Ranjith.E, Judl. First Class Magistrate-II, Kannur.
3	Smt. Sreekala Suresh, Addl. District & Sessions Judge I/Addl. MACT, Thalassery.	From 1.30PM on 30-11-2017 till 9.30Am on 01-12-2017	Sri. P.N. Vinod, Addl. District & Sessions Judge -II /Addl. MACT, Thalassery.

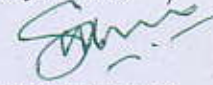
Sd/-
DISTRICT & SESSIONS JUDGE.

Copy to:-

- 1) The Additional District Judge - I and II, Thalassery.
- 2) The Sub Judge, Kannur.
- 3) The Sub Judge, Payyannur.
- 4) The Judl. First Class Magistrate-II, Kannur.
- 5) The Nyayadhikari, Gram Nyayalaya, Irikkur
- 6) The Public Prosecutor, Thalassery.
- 7) The Station House officer, Thalassery.
- 8) The Secretary, All Bar Association in this District.
- 9) The Judicial Service Center (for uploading in District Courts Website)

//True copy//

(By order)


SHERISTADAR